

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/118(CHE)/2021
NAME OF THE PETITIONER : Mangalam Ravishankar Nair & 3 Ors
NAME OF THE RESPONDENT(S) : P J Rajoo Business Associates Pvt Ltd
& 6 Ors
UNDER SECTION : Sec 59, 241,242 of CA, 2013

ORDER

Ld. Counsel Ms.Dhanya Dheekshitha for the Petitioner. Ld. Counsel
Mr.Sidharth U for the Respondent.

Petitioner is directed to serve copy of the impleading Application.

List the petition for hearing on **21.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk